

HIGH COURT OF CHHATTISGARH: BILASPUR

CORRIGENDUM

No. 858/Confdl./2022
II-2-1/2022

Bilaspur, dated the 26th April, 2022

In Order No. 839/Confdl./2022/II-2-1/2022 dated 20.04.2022:-

1. In Sl. No. 19 of the Endorsement no. 840/Confdl./2022/II-2-1/2022 dated 20.04.2022 the direction regarding vacating the Government accommodation appearing as "they should vacate the same within 15 days of receipt of this order" shall be read as "they should vacate the same on or before 07.05.2022" and:
2. The Judicial Officers appearing at Sl. No. 18(1), 18(3), 18(4), 18(6), 18(21), 18(24), 18(25), 18(26), 18(28), 18(32) and 18(39) of the Endorsement no. 840/Confdl./2022/II-2-1/2022 dated 20.04.2022, are directed that if they are in occupation of the Government accommodation, they should vacate the same on or before 07.05.2022 under intimation to this Registry.


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 859/Confdl./2022
II-2-1/2022

Bilaspur, dated the 26th April, 2022

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15)
- 1) Ku. Saroj Nand Das, Judge, Family Court, Surajpur,
 - 2) Shri Santosh Kumar Tiwari, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
 - 3) Shri Omprakash Singh Chauhan, Judge, Family Court, Raigarh,
 - 4) Shri Pravin Kumar Pradhan, Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur,
 - 5) Smt. Tajeshwari Devi Dewangan, President, District Consumer Disputes Redressal Forum, Janjgir-Champa,
 - 6) Shri Anish Dubey, Registrar, Chhattisgarh Arbitration Tribunal, Shaheed Veer Narayan Singh Bhavan, Nagar Ghadi Chowk, Raipur,
 - 7) Shri Shahabuddin Qureshi, Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
 - 8) Shri Ashish Pathak, Presiding Officer, Wakf Tribunal, Room no. 1, 2 & 6 of the Office Building of State Level 20 point program Implementation Review Committee, O/o Chhattisgarh Wakf Tribunal, Shanti Nagar, Raipur,
 - 9) Shri Lavakesh Pratap Singh Baghel, President, District Consumer Disputes Redressal Forum, Durg,
 - 10) Shri Avinash Tiwari, President, District Consumer Disputes Redressal Forum, Raipur,
 - 11) Smt. Jyoti Agrawal, Deputy Secretary, Chhattisgarh Human Rights Commission, Near D.K.S. Hospital, Raipur
for compliance.
- 16) District & Sessions Judge, Balrampur at Ramanujganj/ Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 17) Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur for information.
- 18) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 19) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
26-04-22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL